

GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS

LOK SABHA
UNSTARRED QUESTION NO.1473

TO BE ANSWERED ON THE 08TH DECEMBER, 2015/ AGRAHAYANA 17, 1937 (SAKA)

SMUGGLING FROM NEPAL

†1473. SHRI RAMDAS C. TADAS:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Gold is being smuggled into India through Nepal due to which India has to bear considerable loss;
- (b) if so, the number of such cases detected during the last three years; and
- (c) the steps being taken by the Government to check this smuggling?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)

(a) & (b): Central Board of Excise and Customs (CBEC), Department of Revenue has reported that there have been instances where seizure of gold has been made while attempting to smuggle to India. The following number of cases of gold smuggling have been detected by agencies at Indo-Nepal Border (INB) during the last three years:

Year	No. of cases
2012-13	2
2013-14	24
2014-15	19

(c): The field formations keep constant vigil on attempts to smuggle gold. The Customs keep surveillance, gather intelligence and seize the contraband including gold on detection of attempted smuggling.

The Border Guarding Force - Sashastra Seema Bal (SSB), deployed along the Indo-Nepal border, keeps a constant vigil and carries out patrolling and laying of nakas along the border; it checks persons crossing the border both randomly as well as on specific inputs received from own sources/sister agencies.
